

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Commercial Complex(BDA)  
Indiranagar  
Bangalore - 560 038

Application No 1392/86(T)  
(W.P. No 614/84)

Dated the 26<sup>th</sup> Aug, 1986

To

Shri Krishnamurthy,  
C/O Shri H.S. Jois, Advocate for Appint.,  
150/36, National High School Road,  
Visveswarapuram, Bangalore

1. The National Institute of Mental Health  
and Neuro Sciences, Bangalore-29  
rep. by its Director (Respondent-1)
2. The Chief Administrative Officer,  
NIMHANS, Bangalore - 29 (Respondent-2)

Subject:- SENDING COPY OF ORDER PASSED BY THE  
BENCH IN APPLICATION NO 1392/86(T)  
(W.P. PETITION NO 614/84)

Please find ~~enclosed~~ enclosed herewith the copy of the  
Order/~~Interim Order~~ passed by this Tribunal in the above said  
application on 22-8-86.

SECTION OFFICER  
(JUDICIAL)

Encl: as above

Shri M.S. Padmarajiah  
Senior Central Govt. Standing Counsel,  
High Court Buildings,  
Bangalore -1

7/c.  
S.J.S.  
Pl. issue fair  
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26/8/86

**ORDER PASSED BY THE CENTRAL ADMINISTRATIVE  
TRIBUNAL - BANGALORE BENCH ON 19-8-1986  
IN APPLICATION NO 1392/86 (T) WRIT PETITION  
NO 614/84) K. KRISHNAMURTHY VERSUS NIDHARS  
BANGALORE AND ANOTHER**

"Counsel for Respondents points out that we have no jurisdiction to hear this Writ Petition transferred from High Court of Karnataka to this Bench under Section 29 of the Central Administrative Tribunals Act, 1985, since no notification has been issued under Section 14(2) of the said Act relating to the National Institute of Mental Health and Neuro Sciences, Bangalore conferring jurisdiction on this Bench of the Tribunal to entertain the writ petition. In view of this, we direct the Registrar of this Bench to take steps for transferring the writ petition back to the High Court of Karnataka".

Sd/-  
(L.H.A. Rego)  
Member (AM)  
19-8-86

Sd/-  
(Ch. Ramesh Krishna Rao)  
Member (JM)  
19-8-86

**-True Copy-**

*R. Thy 20/8/86*  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE

REGISTERED/AD

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Commercial Complex(BDA),  
Indira Nagar,  
Bangalore-560 038.

Dated the August , 1986.

REF: APPLICATION NO., 1392/86(T)

To

The Registrar,  
High Court of Karnataka,  
High Court Building,  
Bangalore.1.

Subject: Returning of W.P.No. 614/84  
to the High Court of Karnataka.

Sir,

Writ Petition No. 614/84 on the file of the  
High Court of Karnataka, Bangalore, transferred to this  
Tribunal under Section 29 of the Administrative Tribunal  
Act, 1985, is returned herewith for necessary action, in  
pursuance of this Tribunal's Order Dated 10.8.86,  
copy of which is enclosed herewith.

*[Signature]*  
REGISTRAR.

*[Signature]*  
o/c pves

Encl: Entire Records of the Case.

KRM

*[Signature]*  
Deputy Registrar,  
High Court of Karnataka, Bangalore